

01.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 01
DIVISION BENCH-I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

CLICK HERE TO JOIN VC

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MEETING NO. 25125678824

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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courtmaster253@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
78	LPA-227/2025 CMAPPL.18546/2025 CMAPPL.18547/2025 CMAPPL.18548/2025 CMAPPL.18549/2025 CMAPPL.18550/2025	GREENOPOLIS WELFARE ASSOCIATION V/s REGISTRAR OF COMPANIES AND DORS.	VENKETRAO	
		OTHER DETAILS OF ADVOCATES:		

01.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 33
DIVISION BENCH-VI
HON'BLE MR.JUSTICE CHANDRA DHARI SINGH
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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sumanchawala575@gmail.com

cmvijaypal.dhc@gov.in

FOR DIRECTION

29	CRL.A.- 427/2022	UMESH V/s STATE (NCT OF DELHI)	SUDARSHAN RAJAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN OFFICE(SROFFICE113@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TILAK NAGAR- 211/2016)

01.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 33
HON'BLE MR.JUSTICE CHANDRA DHARI SINGH
HON'BLE MR.JUSTICE MANOJ JAIN

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FOR DIRECTION

1	LPA-721/2019 CM APPL. 494/2021 WITH LPA 722/2019 LPA 723/2019	NORTH DELHI MUNICIPAL CORPORATION V/s PUSHPA DEVI & ORS	PUJA KALRA, PUJA KALRA	
		OTHER DETAILS OF ADVOCATES: PUJA KALRA()(9312839328)(PETITIONER) PUJA KALRA(PUJAKALRA09@GMAIL.COM)(9312839323)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(CLO- NDMC@MCD.NIC.IN)()(RESPONDENT)		
2	LPA-722/2019 CM APPL. 63244/2023 WITH LPA 723/2019	NORTH DELHI MUNICIPAL CORPORATION V/s SARITA GUPTA & ORS	PUJA KALRA, VISHAL MAAN	
		OTHER DETAILS OF ADVOCATES: PUJA KALRA()(9312839328)(PETITIONER) PUJA KALRA(PUJAKALRA09@GMAIL.COM)(9312839323)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(CLO- NDMC@MCD.NIC.IN)()(RESPONDENT) SMITA		

		<p>MAAN(SMITAMAAN@GMAIL.COM)(9818713233)(PETITIONER) SMITA MAAN(SMITAMAAN@GMAIL.COM)(9818713233)(PETITIONER) SMITA MAAN(SMITAMAAN@GMAIL.COM)(9818713233)(PETITIONER) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SC SERVICES(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) ANKUR MITTAL(ANKURMITTAL83@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI, MCD, ANKUR MITAL(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, ANKURMITTAL83@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ANKUR MITTAL(ANKURMITTAL83@GMAIL.COM)()(RESPONDENT) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT)</p>	
3	LPA-723/2019	NORTH DELHI MUNICIPAL CORPORATION V/s TILAK RAJ JAIN & ORS	PUJA KALRA

01.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 33

HON'BLE MR.JUSTICE CHANDRA DHARI SINGH

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FOR DIRECTION

16	W.P.(C)-6289/2017 WITH W.P.(C) 9606/2017 W.P.(C) 9593/2017 W.P.(C) 9604/2017 W.P.(C) 9605/2017 W.P.(C) 9639/2017	TRAVEL CORPORATION OF INDIA V/s MANGE RAM	PHOENIX LEGAL, A BHASIN & ASSOICATES, RAJESH ANANA, NAVEEB R. NATH (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-9593/2017 WITH W.P.(C) 6289/2017	TRAVEL CORPORATION (INDIA) LIMITED V/s NANDAN SINGH BISHT	PHOENIX LEGAL, A BHASIN & ASSOICATES, RAJESH ANANA	
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-9604/2017 WITH W.P.(C) 6289/2017	TRAVEL CORPORATION (INDIA) LIMITED V/s ANIL KUMAR SEMWAL	PHOENIX LEGAL, A BHASIN, RAJESH ANANA	
		OTHER DETAILS OF ADVOCATES:		

19	W.P.(C)-9605/2017 WITH W.P.(C) 6289/2017	TRAVEL CORPORATION (INDIA) LIMITED V/s VIKRAM SINGH	PHOENIX LEGAL, A BHASIN, RAJESH ANANA	
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-9606/2017 WITH W.P.(C) 6289/2017	TRAVEL CORPORATION (INDIA) LIMITED V/s ASHA SAXENA	PHOENIX LEGAL, SARVESH BISARIA, A BHASIN, RAJESH ANANA	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-9639/2017 WITH W.P.(C) 6289/2017	TRAVEL CORPORATION (INDIA) LIMITED V/s ANIL TIKKU	PKHOENIX LEGAL, A BHASIN & ASSOICATES	
		OTHER DETAILS OF ADVOCATES:		
22	W.P.(C)-9594/2017 WITH W.P.(C) 6289/2017	TRAVEL CORPORATION (INDIA) LIMITED V/s ANIL KOTNALA	PHOENIX LEGAL, A BHASIN & ASSOICATES	
		OTHER DETAILS OF ADVOCATES:		
23	W.P.(C)-9640/2017 WITH W.P.(C) 6289/2017	TRAVEL CORPORATION (INDIA) LIMITED V/s JANARDAN PATTNAIK	PHOENIX LEGAL, A BHASIN, RAJESH ANANA, WITHOUT GENERATE	
		OTHER DETAILS OF ADVOCATES:		

24	W.P.(C)-9645/2017 WITH W.P.(C) 6289/2017	TRAVEL CORPORATION (INDIA) LIMITED V/s NAND KISHORE	PHOENIX LEGAL, A BHASIN & ASSOICATES	
		OTHER DETAILS OF ADVOCATES:		
25	W.P.(C)-9646/2017 WITH W.P.(C) 6289/2017	TRAVEL CORPORATION (INDIA) LIMITED V/s DAN SINGH RAWAT	PHOENIX LEGAL, A BHASIN & ASSOICATES, RAJESH ANANA	
		OTHER DETAILS OF ADVOCATES:		
26	W.P.(C)-9697/2017 WITH W.P.(C) 6289/2017	TRAVEL CORPORATION (INDIA) LIMITED V/s SMT. KUSUM	PHOWNIX LEGAL, A BHASIN & ASSOICATES	
		OTHER DETAILS OF ADVOCATES:		
27	W.P.(C)-9714/2017 WITH W.P.(C) 6289/2017	TRAVEL CORPORATION (INDIA) LIMITED V/s KISHAN LAL BHATT	PHOENIX LEGAL, A BHASIN & ASSOICATES	
		OTHER DETAILS OF ADVOCATES:		
28	W.P.(C)-9719/2017 WITH W.P.(C) 6289/2017	TRAVEL CORPORATION (INDIA) LIMITED V/s RAJ ARORA	PHOENIX LEGAL, A BHASIN & ASSOICATES, RAJESH ANAND	
		OTHER DETAILS OF ADVOCATES:		
29	W.P.(C)-9759/2017 WITH W.P.(C) 6289/2017	TRAVEL CORPORATION (INDIA) LIMITED V/s JITENDER	PHOENIX LEGAL, A BHASIN & ASSOICATES, RAJESH ANANA	

		SINGH		
		OTHER DETAILS OF ADVOCATES:		
30	W.P.(C)-2809/2019	TRAVEL CORPORATION (INDIA) LIMITED V/s SHANKAR PRASAD	A BHASIN & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: A BHASIN & ASSOCIATES()(981000554)(PETITIONER)		
31	W.P.(C)-2810/2019 WITH W.P.(C) 6289/2017	TRAVEL CORPORATION (INDIA) LTD V/s VIKRAM MAHATO	A BHASIN & ASSOCITES, ABHIJIT KUMAR	
		OTHER DETAILS OF ADVOCATES: A BHASIN & ASSOCITES()(98100054)(PETITIONER)		
32	W.P.(C)-3355/2019 WITH W.P.(C) 3357/2019	TRAVEL CORPORATION (INDIA) LTD V/s SHIV KUMAR YADAV	A BHASIN & ASSOICATES	
		OTHER DETAILS OF ADVOCATES: A BHASIN & ASSOICATES()(9313907096)(PETITIONER)		
33	W.P.(C)-3357/2019	TRAVEL CORPORATION (INIDA) LTD V/s KANHAIYA PRASAD CHANDEL	A BHASIN & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: A BHASIN & ASSOCIATES()(9313907096)(PETITIONER)		

FOR DIRECTION

34	CM APPL. 43359/2024 REVIEW PET. 284/2024 In W.P.(C)- 14839/2023(Disposed off case)	MUNICIPAL CORPORATION OF DELHI V/s SANDEEP YADAV AND ORS	SRIPARNA CHATTERJEE, RAJIV AGARWAL, RAJIV AGARWAL	
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>SRIPARNA CHATTERJEE(PARTNERS@CORPOLITLLP.COM)(9999941193)(PETITIONER)</p> <p>RAJIV(RAJIVAGG.L@YAHOO.COM)()(RESPONDENT)</p> <p>CORPOLIT LLP(PARTNER@CORPOLITLLP.COM)(0)(PETITIONER)</p> <p>MCD(CLOMCDHQ@GMAIL.COM)(0)(PETITIONER)</p> <p>RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)</p> <p>MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)</p> <p>RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)</p>		

FOR DIRECTION

35	CRL.REV.P.- 1266/2023 CRL.M.A. 32153/2023	SHANMUKA SREETEJA GOTTADA V/s STATE OF NCT OF DELHI & ANR.	MANAV VOHRA	
		<p>OTHER DETAILS OF ADVOCATES:</p> <p>MANAV VOHNA(MANAV@JVKASSOCIARES.COM)(9810090901)(PETITIONER)</p> <p>KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-392/2022) BAIL APPLN. 3136/2022 FILED BY SHANMUKA SREETEJA GOTTADA (DISPOSED ON : 2022-12-08)</p>

				<p>CRL.M.C. 688/2023 FILED BY SHANMUKA SREETEJA GOTTADA (DISPOSED ON : 2023-11-06)</p> <p>P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-392/2022)</p>
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FOR DIRECTION

36	<p>CRL.M.C.- 5108/2013 CRL.M.A. 18431/2013 WITH CRL.M.C. 5112/2013</p>	<p>ANCA MARIA NEACSU V/s CENTRAL BUREAU OF INVESTIGATION</p>	<p>SYED MEHDI IMAM ZAIDI</p>	<p>WITH CRL.M.C.4711/2023</p>
		<p>OTHER DETAILS OF ADVOCATES:</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC1-2012-A-0012) W.P.(CRL) 1654/2013 FILED BY ABHISHEK VERMA & ANR (DISPOSED ON : 2015-02-26) CRL.M.C. 5112/2013 FILED BY ABHISHEK VERMA (D. OF HEARING : 2025-01-31) CRL.M.C. 5286/2013 FILED BY BODO HERBERT GARBE (DISPOSED ON : 2016-02-11) CRL.M.C. 3132/2014 FILED BY ABHISHEK VERMA THROUGH PEROKAR SHRI AARON SIDHU (DISPOSED ON : 2022-09-05) BAIL APPLN. 1604/2014 FILED BY ANCA MARIA NEACSU (DISPOSED ON : 2015-03-12) CRL.M.C. 3167/2014 FILED BY ABHISHEK VERMA THROUGH PEROKAR/FRIEND: AARON SIDHU (DISPOSED ON : 2014-07-22) BAIL APPLN. 1680/2014 FILED BY WG COMMANDER (RETD) KOKA RAO (DISPOSED ON : 2015-03-12) BAIL APPLN. 1403/2015 FILED BY ANCA MARIAN NEACSU THR. HER FRIEND/PERPKAR AARON SIDHU (DISPOSED ON : 2015-07-24) CRL.M.C. 3473/2015 FILED BY ABHISHEK VERMA &</p>

			<p>ANR (DISPOSED ON : 2018-10-29) CRL.REV.P. 433/2016 FILED BY WG CDR (RETD.) KOKA RAO (DISPOSED ON : 2017-05-05) CRL.M.C. 3786/2017 FILED BY MRS ANCA MARIA NEACSU (DISPOSED ON : 2018-05-31) CRL.M.C. 219/2019 FILED BY C. EDMONDS ALLEN (DISPOSED ON : 2019-01-17) CRL.M.C. 400/2021 FILED BY C.EDMONDS ALLEN (DISPOSED ON : 2021-02-10) CRL.REV.P. 343/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2022-10-14) CRL.M.C. 4711/2023 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-01-31)</p> <p>P.S.-FIR NO. :(CBI-AC1-2012-A-0012)</p>
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FOR DIRECTION

37	CRL.M.C.- 5112/2013 CRL.M.A. 18437/2013	ABHISHEK VERMA V/s CENTRAL BUREAU OF INVESTIGATION	SYED MEHDI IMAM ZAIDI	
		OTHER DETAILS OF ADVOCATES:		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC1-2012-A- 0012) W.P.(CRL) 1654/2013 FILED BY ABHISHEK VERMA & ANR (DISPOSED ON : 2015- 02-26) CRL.M.C. 5108/2013 FILED BY ANCA MARIA NEACSU (D. OF HEARING : 2025-01- 31) CRL.M.C. 5286/2013 FILED BY BODO HERBERT GARBE (DISPOSED ON : 2016-02-11) CRL.M.C. 3132/2014 FILED BY ABHISHEK VERMA THROUGH PEROKAR SHRI AARON SIDHU (DISPOSED ON : 2022-09-05)</p>

			<p>BAIL APPLN. 1604/2014 FILED BY ANCA MARIA NEACSU (DISPOSED ON : 2015-03-12) CRL.M.C. 3167/2014 FILED BY ABHISHEK VERMA THROUGH PEROKAR/FRIEND: AARON SIDHU (DISPOSED ON : 2014-07-22) BAIL APPLN. 1680/2014 FILED BY WG COMMANDER (RETD) KOKA RAO (DISPOSED ON : 2015-03-12) BAIL APPLN. 1403/2015 FILED BY ANCA MARIAN NEACSU THR. HER FRIEND/PERPKAR AARON SIDHU (DISPOSED ON : 2015-07-24) CRL.M.C. 3473/2015 FILED BY ABHISHEK VERMA & ANR (DISPOSED ON : 2018- 10-29) CRL.REV.P. 433/2016 FILED BY WG CDR (RETD.) KOKA RAO (DISPOSED ON : 2017- 05-05) CRL.M.C. 3786/2017 FILED BY MRS ANCA MARIA NEACSU (DISPOSED ON : 2018-05-31) CRL.M.C. 219/2019 FILED BY C. EDMONDS ALLEN (DISPOSED ON : 2019-01-17) CRL.M.C. 400/2021 FILED BY C.EDMONDS ALLEN (DISPOSED ON : 2021-02-10) CRL.REV.P. 343/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2022-10-14)</p>
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				<p>CRL.M.C. 4711/2023 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-01-31)</p> <p>P.S.-FIR NO. :(CBI-AC1-2012-A-0012)</p>
38	<p>CRL.M.C.-4711/2023 CRL.M.A. 28694/2023 CRL.M.A. 28695/2023</p>	<p>CENTRAL BUREAU OF INVESTIGATION V/s SH ABHISHEK VERMA & ORS.</p>	<p>RAJESH KUMAR, HARSHVARDHAN JHA, SARIM NAVED</p>	
		<p>OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(PETITIONER) ABHISHEK VERMA(AV@VERMAFAMILYOFFICE.COM){}(RESPONDENT) HARSHVARDHAN JHA (CHAMBER.HVJ@GMAIL.COM)(9873050004)(PETITIONER) RAJESH(RAJESH.LAWS@GMAIL.COM){}(RESPONDENT) SARIM NAVED(SARIM.NAVED@GMAIL.COM)(9999821341)(PETITIONER)</p>		<p>OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC1-2012-A-0012) W.P.(CRL) 1654/2013 FILED BY ABHISHEK VERMA & ANR (DISPOSED ON : 2015-02-26) CRL.M.C. 5112/2013 FILED BY ABHISHEK VERMA (D. OF HEARING : 2025-01-31) CRL.M.C. 5108/2013 FILED BY ANCA MARIA NEACSU (D. OF HEARING : 2025-01-31) CRL.M.C. 5286/2013 FILED BY BODO HERBERT GARBE (DISPOSED ON : 2016-02-11) CRL.M.C. 3132/2014 FILED BY ABHISHEK VERMA THROUGH PEROKAR SHRI AARON SIDHU (DISPOSED ON : 2022-09-05) BAIL APPLN. 1604/2014 FILED BY ANCA MARIA NEACSU (DISPOSED ON : 2015-03-12) CRL.M.C. 3167/2014 FILED BY ABHISHEK VERMA</p>

			<p>THROUGH PEROKAR/FRIEND: AARON SIDHU (DISPOSED ON : 2014-07-22) BAIL APPLN. 1680/2014 FILED BY WG COMMANDER (RETD) KOKA RAO (DISPOSED ON : 2015-03-12) BAIL APPLN. 1403/2015 FILED BY ANCA MARIAN NEACSU THR. HER FRIEND/PERPKAR AARON SIDHU (DISPOSED ON : 2015-07-24) CRL.M.C. 3473/2015 FILED BY ABHISHEK VERMA & ANR (DISPOSED ON : 2018- 10-29) CRL.REV.P. 433/2016 FILED BY WG CDR (RETD.) KOKA RAO (DISPOSED ON : 2017- 05-05) CRL.M.C. 3786/2017 FILED BY MRS ANCA MARIA NEACSU (DISPOSED ON : 2018-05-31) CRL.M.C. 219/2019 FILED BY C. EDMONDS ALLEN (DISPOSED ON : 2019-01-17) CRL.M.C. 400/2021 FILED BY C.EDMONDS ALLEN (DISPOSED ON : 2021-02-10) CRL.REV.P. 343/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2022-10-14)</p> <p>P.S.-FIR NO. :(CBI-AC1- 2012-A-0012)</p>
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FOR DIRECTION

39	CRL.M.C.- 3698/2023 CRL.M.A. 14003/2023	SHOAIB ALAM V/s STATE OF NCT DELHI & ANR.	TARA NARULA	
		OTHER DETAILS OF ADVOCATES:	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHAJOORI KHAS-114/2020) BAIL APPLN. 3241/2020 FILED BY GULFAM (DISPOSED ON : 2020-11-23) BAIL APPLN. 3770/2020 FILED BY SUAIB ALAM @ BOBBY (DISPOSED ON : 2020-12-22) BAIL APPLN. 2846/2021 FILED BY JAVED (DISPOSED ON : 2022-02-17) BAIL APPLN. 1708/2021 FILED BY GULFAM (DISPOSED ON : 2021-05-18) BAIL APPLN. 3369/2021 FILED BY ANAS (DISPOSED ON : 2022-02-17) BAIL APPLN. 4002/2021 FILED BY SHOAIB ALAM (DISPOSED ON : 2022-02-17) BAIL APPLN. 3208/2022 FILED BY SHOAIB ALAM (DISPOSED ON : 2023-03-01) BAIL APPLN. 1997/2024 FILED BY GULFAM (DISPOSED ON : 2024-09-02) BAIL APPLN. 1750/2024 FILED BY ANAS (DISPOSED ON : 2024-05-17) BAIL APPLN. 1674/2024 FILED BY SHOAIB ALAM @ BOBBY (DISPOSED ON : 2024-08-13) P.S.-FIR NO. :(KHAJOORI KHAS-114/2020)	

FOR DIRECTION

40	CRL.REV.P.- 1307/2023 CRL.M.A. 33285/2023	SH. NIKHIL TOMAR V/s THE STATE AND ANR.	PURVESH BUTTAN	
		OTHER DETAILS OF ADVOCATES: BUTTAN & ASSOCIATES(PURVESHBUTTAN@GMAIL.COM)(9818208200)(PETITIONER) KAPIL SHARMA DHCPROSECTONDELHIPOLICE@GMAIL.COM (9891919168)(RESPONDENT)		

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FOR DIRECTION

41	RFA-51/2023 CM APPL. 2697/2023 CM APPL. 9481/2023 CM APPL. 66346/2023 CM APPL. 28085/2024	RAJIV GANDHI CHARITABLE TRUST V/s UNION OF INDIA THROUGH MINISTRY OF HOME AFFAIRS	PRASANNA S
	<p>OTHER DETAILS OF ADVOCATES: PRASANNA(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) PRASANNA S SWATI ARYA(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) SIMRANJEET SINGH(RHEA.DUBE@ATHENALEGAL.IN)(42004400)(PETITIONER) PRASANNA S SWATI ARYA(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) PRASANNA S SWATI ARYA (MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) PRASANNA S SWATI ARYA(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)</p>		

FOR DIRECTION

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
42	CRL.A.-154/2010	BHARAT RAHEJA V/s STATE	YASHPAL JOLLY, GULSHAN KUMAR, MOHAN MEAKIN INDORA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(RAJOURI GARDEN-867/2001)

FOR DIRECTION

43	CRL.REV.P.- 1324/2024 CRL.M.A. 35831/2024	P. SASI V/s CENTRAL BUREAU OF INVESTIGATION	SAIFUDDIN	
		OTHER DETAILS OF ADVOCATES: RIYAZ A. BHAT(RIYAZBHAT.CHAMBER@GMAIL.COM)(9811069656)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-AC1- 2007-A-0001) CRL.M.C. 417/2013 FILED BY P.SASI (DISPOSED ON : 2022-08-25) CRL.M.C. 422/2022 FILED BY P SASI (D. OF HEARING : 2025- 03-21) P.S.-FIR NO. :(CBI- AC1-2007-A-0001)

FOR DIRECTION

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
44	CRL.M.C.-1435/2023 CRL.M.A. 5494/2023 WITH CRL.M.C. 1436/2023 CRL.M.C. 1437/2023 CRL.M.C. 5684/2023 CRL.M.C. 5691/2023	ALEXANDER NEUSS V/s STATE (NCT OF DELHI) & ANR.	KANIKA KUMAR, TAMRADHWAJ SHARMA	
		OTHER DETAILS OF ADVOCATES: HSA(WWW.HSALEGAL.COM)(9811743279)(PETITIONER) HSA(WWW.HSALEGAL.COM)(9811743279)(PETITIONER)		

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45	CRL.M.C.-1436/2023 CRL.M.A. 5497/2023	ALEXANDER NEUSS V/s STATE (NCT OF DELHI) & ANR.	KANIKA KUMAR, TAMRADHWAJ SHARMA	
		<p>OTHER DETAILS OF ADVOCATES: M/S SNG EXIM PVT LTD(SNGEXIM1995@GMAIL.COM)()(RESPONDENT) HSA(WWW.HSALEGAL.COM)()(RESPONDENT) TAMRADHWAJ SHARMA(TAMRADHWAJ.SHARMA83@GMAIL.COM)(9873641398)(RESPONDENT)</p>		
46	CRL.M.C.-1437/2023 CRL.M.A. 5500/2023	ALEXANDER NEUSS V/s STATE (NCT OF DELHI) & ANR.	KANIKA KUMAR, TAMRADHWAJ SHARMA	
		<p>OTHER DETAILS OF ADVOCATES: HSA (WWW.HSALEGAL.COM)(9811743279)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) M/S SCORPION NEWS XIMMUNICATION PVT LTD(SCORPIANNEWS2008@GMAIL.COM)()(RESPONDENT) TAMRADHWAJ SHARMA(TAMRADHWAJ.SHARMA83@GMAIL.COM)(9873641398)(RESPONDENT)</p>		